

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 63, 143, 158, 77, 55, 194 of 2013 & 259 of 2012**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Justice Surendra Kumar, Judicial Member**

**Dated : 26<sup>th</sup> March, 2014**

**Appeal No. 63 of 2013**

**Tata Power Delhi Distribution Ltd. ... Appellant (s)**

**Versus**

**NHPC Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Alok Shankar**

**Counsel for the Respondent(s) : Mr. Dushyant Manocha &  
Mr. Paresh B. Lal for R-6  
Mr. Aashish Gupta,  
Mr. Sachin Datta,  
Mr. Vikram Aidtya Narayan  
for R.1**

**Appeal No. 143 of 2013**

**BSES Yamuna Power Ltd. ... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Dushyant Manocha  
Mr. Paresh B. Lal &  
Mr. Aashish Gupta**

**Counsel for the Respondent(s) : Mr. Sachin Datta &  
Mr. Vikram Aidtya Narayan**

for R.2  
Mr. Gopal Jain  
Mr. Alok Shankar TPDCL

**Appeal No. 158 of 2013**

**BSES Yamuna Power Ltd. ... Appellant (s)**

**Versus**

**C.E.R.C. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Aashish Gupta  
Mr. Dushyant Manocha  
Mr. Paresh Lal**

**Counsel for the Respondent(s) : Mr. Sachin Datta &  
Mr. Vikram Aidtya Narayan  
for R.2  
Mr. Alok Shankar TPDCL**

**Appeal No. 77 of 2013 &  
I.A. Nos. 124 & 125 of 2013**

**Tata Power Delhi Distribution Ltd. ... Appellant (s)**

**Versus**

**NTPC Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Alok Shankar**

**Counsel for the Respondent(s) : Mr. R.B. Sharma for R.4, 5 & 12  
Mr. M.G. Ramachandran  
Mr. Anushree &  
Ms. P. Saigal for R.1  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R.15**

**Appeal No. 259 of 2012 &  
I.A. Nos. 415 of 2012 & 98 of 2013**

**Punjab State Power Corporation Ltd. ... Appellant (s)**

**Versus**

**NTPC & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Pradeep Misra &  
Mr. Suraj Singh

**Counsel for the Respondent(s):** Mr. R.B. Sharma for R.7  
Mr. M.G. Ramachandran  
Mr. Anushree &  
Ms. P. Saigal for R.1  
Mr. Alok Shankar-TPDDL

**Appeal No. 55 of 2013 &**  
**I.A. No.84 of 2013**

**BSES Yamuna Power Ltd. ... Appellant (s)**

**Versus**

**C.E.R.C. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Aashish Gupta  
Mr. Dushyant Manocha  
Mr. Paresh Lal

**Counsel for the Respondent(s):** Mr. R.B. Sharma for R.5  
Mr. M.G. Ramachandran  
Mr. Pradeep Misra  
& Mr. Suraj Singh for R.3  
Mr. Alok Sankar for TPDCL

**Appeal No. 194 of 2013 &**  
**I.A. Nos. 268 & 269 of 2013**

**BSES Yamuna Power Ltd. ... Appellant (s)**

**Versus**

**C.E.R.C & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Aashish Gupta  
Mr. Dushyant Manocha  
Mr. Paresh Lal

**Counsel for the Respondent(s) :** Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. P. Saigal for R.2  
Mr. Pradeep Misra for R.9

**Mr. Gopal Jain  
Mr. Alok Sankar for TPDCL  
Mr. S. Vallinayagam  
for TANGEDCO**

**ORDER**

Heard learned counsel for the appellants in Appeal Nos. 143 of 2013, 259 of 2012, 158 of 2013, 55 of 2013 & 194 of 2013.

Post the matter for further hearing on **4<sup>th</sup> April, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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